

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FOURTH REPORT

(Presented on 02.12.2004)

The Business Advisory Committee held a sitting on Wednesday, the 1st December, 2004.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) The Central Excise Tariff (Amendment) Bill, 2004. <i>(Consideration and passing)</i>	1 hour
(2) Discussion on the Statutory Resolution seeking disapproval of the Prevention of Terrorism (Repeal) Ordinance, 2004.	
(3) The Prevention of Terrorism (Repeal) Bill, 2004. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	4 hours
(4) Discussion on the Statutory Resolution seeking disapproval of the Unlawful Activities (Prevention) Amendment Ordinance, 2004.	
(5) The Unlawful Activities (Prevention) Amendment Bill, 2004. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	

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| (6) | Discussion on the Statutory Resolution seeking disapproval of the Banking Regulation (Amendment) and Miscellaneous Provisions Ordinance, 2004. | 2 hours |
| (7) | The Banking Regulation (Amendment) and Miscellaneous Provisions Bills, 2004.
<i><u>(Replacing the Ordinance)</u></i>
<i><u>(Consideration and passing)</u></i> | |
| (8) | Discussion on the Statutory Resolution seeking disapproval of the Securities Laws (Amendment) Ordinance, 2004. | 2 hours |
| (9) | The Securities Laws (Amendment) Bill, 2004.
<i><u>(Replacing the Ordinance)</u></i>
<i><u>(Consideration and passing)</u></i> | |
| (10) | Discussion on the Statutory Resolution seeking disapproval of the Enforcement of Security Interest and Recovery of Debts Laws Ordinance, 2004. | 2 hours |
| (11) | The Enforcement of Security Interest and Recovery of Debts Laws Bill, 2004.
<i><u>(Replacing the Ordinance)</u></i>
<i><u>(Consideration and passing)</u></i> | |
| (12) | Discussion on the Statutory Resolution seeking disapproval of the National Commission for Minority Educational Institutions Ordinance, 2004. | 4 hours |
| (13) | The National Commission for Minority Educational Institutions Bill, 2004.
<i><u>(Replacing the Ordinance)</u></i>
<i><u>(Consideration and passing)</u></i> | |
| (14) | The Payment of Wages (Amendment) Bill, 2002, after it has been passed by | 2 hours |

Rajya Sabha.
(Consideration and passing)

NEW DELHI;
December 1, 2004
Agrahayana 8, 1926 (Saka)

SOMNATH CHATTERJEE
Chairman
Business Advisory Committee